

containing any of these Scheduled drugs are controlled. NPPA/ Government fixes or revises prices of Scheduled drugs/formulations as per the provisions of the DPCO, 1995. No one can sell any Scheduled drugs/formulations at a price higher than the price fixed by NPPA / Government.

Fixation/revision of prices of Scheduled drugs/formulations is an on-going process. On 15.6.2009 NPPA has fixed / revised prices of 185 formulation packs, of which prices of 77 formulation packs were reduced. These 77 formulation packs also include some medicines used in the treatment of arthritis, diabetes, eye-ailments and infection etc.

(c) and (d) The prices fixed by NPPA of 185 formulation packs on 15.6.2009 have already been notified and in operation. If any manufacturer or marketing company does not comply with the prices fixed by NPPA within 15 days from the date of the notification, such manufacturer/marketing company shall be liable to deposit the overcharged amount along with the interest under the provisions of the DPCO, 1995.

Investment in pharma industry

1532. DR. T. SUBBARAMI REDDY:

SHRI V. HANUMANTHA RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has decided to participate along with private sector to plan investment of 1 billion to 2 billion dollars in an effort to make India one of top five global pharmaceutical innovation hubs by 2020;

(b) if so, whether Pharmaceuticals 2014 India will leap forward;

(c) whether Government would make efforts to direct it toward reaping social and economic benefits including creation of five lakh new jobs, employment of pharmaceutical scientists and technicians and several hundred ancillary jobs; and

(d) if so, what concrete steps and measures Government plan to make pharma industry better by 2020?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) The Department of Pharmaceuticals in association with a consultancy firm has prepared a 'White Paper' for making India a Pharma R&D and Innovation Hub by 2020. The White paper envisages that the Government of India is required to scale up its investments and undertake deliberate action for Building infrastructure for education and research, Offering financial incentives to encourage and incubate innovation, Shaping a favourable regulatory environment etc. for India to be among the top five global innovation hubs by 2020. The Department of Pharmaceuticals has proposed this 'White Paper' for consideration of the Government.

Production of fertilizer

†1533. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the production capacity of urea and other fertilizers in the country;

† Original notice of the question was received in Hindi.

(b) the total number of fertilizer factories which are operational along with the number of closed factories;

(c) whether State quota is proposed to be increased to ensure the availability of fertilizers to farmers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The production capacity of Urea is 207.52 LMT and other major fertilizers viz. DAP & Complexes is 72.99 LMT & 52.22 LMT respectively.

(b) There are 45 fertilizer factories operating in the country and 11 are closed.

(c) to (e) The demand (requirement) and supply (availability) of major Chemical Fertilizers namely Urea, Di-Ammonium Phosphate (DAP), Muriate of Potash (MOP) and NPK (Complexes) during the period from April to June, 2009 of current Kharif, 2009 is given in the enclosed Statement (See below). Supplies of fertilizers are regularly monitored and are regulated in accordance with the assessed requirement. As can be seen that availability of Urea, DAP and MOP is comfortable. There is little tightness in availability of complex fertilizers (NPK) because of low level of indigenous production and also that these can not be imported. Therefore, there is no need to increase the state quota.

Statement

Requirement and Availability of Major Chemical Fertilizers

Kharif 2009

States	Urea (000' MTs)								
	April 2009			May 2009			June 2009		
	Require- ment	Availa- bility	Sales	Require- ment	Availa- bility	Sales	Require- ment	Availa- bility	Sales
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	35.00	148.26	28.73	65.00	215.35	58.00	200.00	290.64	141.15
Karnataka	40.00	68.59	44.83	60.00	81.61	51.05	130.00	135.91	112.27
Kerala	10.50	13.63	8.69	10.25	13.16	9.48	20.00	21.16	16.92
Tamil Nadu	55.00	65.74	53.78	60.00	62.06	53.46	80.00	79.93	72.36
Gujarat	65.50	117.14	78.63	59.00	131.77	61.17	140.00	226.11	166.54
Madhya Pradesh	26.00	75.17	15.85	71.50	123.77	36.98	136.50	185.49	103.72
Chhattisgarh	97.00	79.37	39.30	97.00	88.26	25.26	144.50	125.96	84.56

1	2	3	4	5	6	7	8	9	10
Maharashtra	225.04	160.62	113.03	212.08	276.06	207.73	202.94	304.84	272.58
Rajasthan	34.00	84.87	35.34	55.00	107.38	38.95	90.00	148.94	87.10
Haryana	50.00	77.17	33.84	100.00	156.85	84.03	210.00	220.74	153.88
Punjab	100.00	161.03	90.95	300.00	258.72	177.58	250.00	305.23	237.98
Himachal Pradesh	5.00	3.09	0.03	10.00	8.97	5.21	15.00	12.37	7.57
Jammu & Kashmir	13.61	13.81	9.16	25.72	13.31	7.61	14.26	16.93	10.12
Uttar Pradesh	200.00	382.95	127.21	500.00	644.17	298.09	700.00	719.47	331.57
Uttarakhand	2.50	10.03	5.53	23.00	21.70	15.70	30.00	37.79	22.95
Bihar	75.00	94.01	33.67	75.00	158.63	75.09	150.00	184.59	94.17
Jharkhand	3.00	5.53	2.67	5.00	13.22	4.66	30.00	26.63	12.76
Orissa	10.00	26.69	6.02	20.00	46.87	9.10	40.00	58.49	20.83
West Bengal	30.10	81.48	33.57	42.40	103.07	53.25	81.20	110.45	53.87
Assam	10.80	22.83	20.06	15.60	23.46	21.25	25.20	28.41	25.66
ALL INDIA :	1095.10	1697.39	785.96	1816.59	2555.55	1303.61	2706.51	3250.62	2038.96

Kharif 2009

States	DAP						(000* MTs)		
	April 2009			May 2009			June 2009		
	Require- ment	Availa- bility	Sales	Require- ment	Availa- bility	Sales	Require- ment	Availa- bility	Sales
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	25.00	35.55	19.79	60.00	126.15	84.50	80.00	193.74	107.46
Karnataka	30.00	61.83	60.92	75.00	144.07	135.73	123.30	164.33	127.68
Kerala	2.00	1.50	1.38	2.00	2.18	2.18	4.50	10.27	9.77
Tamil Nadu	22.00	29.32	26.76	23.00	34.03	26.18	30.00	55.65	53.17
Gujarat	33.80	58.47	52.47	97.80	161.31	70.87	100.00	201.07	111.33
Madhya Pradesh	31.50	67.15	44.78	139.50	147.06	64.26	112.50	212.57	144.16

1	2	3	4	5	6	7	8	9	10
Chhattisgarh	27.00	26.17	23.33	27.00	45.44	33.19	40.50	55.37	43.63
Maharashtra	30.23	268.86	251.92	124.86	326.65	311.81	126.85	149.93	146.05
Rajasthan	13.00	21.32	12.87	18.00	59.97	53.81	60.00	78.66	72.49
Haryana	10.00	24.36	14.78	40.00	106.28	98.72	85.00	87.75	74.42
Punjab	60.00	28.50	28.13	30.00	96.81	88.03	75.00	73.78	58.58
Jammu & Kashmir	6.79	0.00	0.00	14.37	10.53	10.52	9.26	7.91	7.51
Uttar Pradesh	50.00	57.17	36.75	50.00	205.56	149.28	100.00	245.33	163.97
Uttarakhand	2.00	3.07	3.05	2.00	4.64	4.63	2.20	7.88	5.06
Bihar	15.00	15.24	3.01	25.00	39.22	23.69	50.00	24.94	16.85
Jharkhand	2.50	1.39	1.39	5.00	7.02	4.41	20.00	16.42	11.33
Orissa	2.00	7.34	7.33	5.00	10.37	4.74	24.00	58.17	33.93
West Bengal	11.90	22.94	19.49	15.50	36.73	31.20	32.90	53.47	34.22
Assam	1.35	0.00	0.00	1.95	0.00	0.00	3.15	4.45	4.37
ALL INDIA :	378.03	730.20	608.70	759.10	1565.01	1198.27	1084.70	1707.18	1231.42

Kharif 2009

States	MOP						(000' MTs)		
	April 2009			May 2009			June 2009		
	Require-ment	Availa-bility	Sales	Require-ment	Availa-bility	Sales	Require-ment	Availa-bility	Sales
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	20.00	28.33	6.43	20.00	34.31	14.08	35.00	66.76	51.13
Karnataka	30.00	37.74	26.91	27.00	37.82	31.98	51.00	76.23	70.27
Kerala	9.80	8.67	7.21	11.20	12.85	11.20	15.70	26.57	21.18
Tamil Nadu	45.00	28.09	18.80	30.00	34.01	21.75	53.00	51.36	34.14
Gujarat	13.10	27.34	20.99	14.50	22.87	18.11	20.70	25.49	23.17
Madhya Pradesh	3.50	28.24	1.56	30.10	26.67	6.23	20.30	28.19	17.45
Chhattisgarh	12.00	11.20	5.08	13.80	18.61	9.97	18.00	16.52	10.23

1	2	3	4	5	6	7	8	9	10
Maharashtra	28.70	74.81	49.63	25.06	73.02	56.37	58.14	63.62	57.86
Rajasthan	1.30	11.11	5.18	0.80	8.53	3.70	1.70	5.73	2.48
Haryana	5.00	18.91	9.95	5.00	8.96	3.32	5.00	5.64	5.64
Punjab	8.00	18.99	3.90	8.00	17.17	7.63	10.00	12.19	9.57
Jammu & Kashmir	2.93	0.00	0.00	2.86	0.27	0.27	2.30	0.00	0.00
Uttar Pradesh	15.00	43.42	10.88	15.00	39.26	5.75	20.00	33.51	26.63
Uttarakhand	0.00	0.02	0.00	0.50	0.02	0.02	1.00	0.00	0.00
Bihar	5.00	30.47	5.19	10.0.0	38.97	15.49	20.00	26.19	17.27
Jharkhand	0.00	2.96	0.38	0.50	2.84	0.34	1.50	5.08	3.55
Orissa	2.50	21.57	2.73	12.50	23.85	7.12	24.50	25.69	16.31
West Bengal	12.32	25.06	10.04	14.10	47.90	30.22	17.80	35.33	25.91
Assam	5.04	13.77	3.28	7.28	22.71	12.33	11.76	10.38	3.95
ALL INDIA	220.67	431.66	188.81	249.81	472.08	257.27	390.43	518.64	399.19

Kharif 2009

States	Complex						(000' MTs)		
	April 2009			May 2009			June 2009		
	Require- ment	Availa- bility	Sales	Require- ment	Availa- bility	Sales	Require- ment	Availa- bility	Sales
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	120.00	122.45	66.63	100.00	179.96	117.49	150.00	201.26	152.28
Karnataka	50.00	86.24	76.55	76.90	107.45	93.65	109.50	94.51	84.20
Kerala	12.50	22.49	16.06	14.75	20.21	15.79	23.25	29.95	27.58
Tamil Nadu	28.50	41.89	36.53	34.50	56.56	52.84	26.50	50.19	44.72
Gujarat	20.50	52.82	28.97	38.80	67.91	47.23	38.50	35.73	16.95
Madhya Pradesh	11.85	20.12	7.30	54.35	30.79	22.76	84.55	13.13	6.01
Chhattisgarh	10.30	10.50	7.82	26.50	18.13	13.19	32.90	17.33	14.65
Maharashtra	80.75	96.89	78.90	105.94	102.48	80.87	141.42	121.91	103.46

1	2	3	4	5	6	7	8	9	10
Rajasthan	3.40	2.51	1.92	9.00	3.36	2.77	11.85	4.81	4.13
Haryana	1.00	3.44	2.67	6.00	1.76	0.93	5.00	1.65	1.21
Punjab	6.00	5.26	2.56	5.50	3.20	1.20	5.50	2.32	0.37
Himachal Pradesh	2.60	0.00	0.00	2.55	2.66	2.58	2.60	0.08	0.07
Uttar Pradesh	50.00	50.39	27.59	50.00	55.36	38.54	50.00	42.29	24.69
Uttarakhand	2.00	0.05	0.00	10.00	4.61	4.39	10.00	0.22	0.16
Bihar	15.00	15.71	10.10	25.00	33.82	25.43	42.50	26.63	18.93
Jharkhand	1.00	3.29	3.28	3.00	8.43	8.18	4.50	4.39	4.37
Orissa	6.70	14.16	3.55	17.60	33.33	17.13	35.30	49.59	22.39
West Bengal	21.05	76.47	65.33	22.60	56.00	47.40	32.00	46.23	41.43
Assam	0.50	2.57	0.00	0.72	0.00	0.00	1.16	0.00	0.00
ALL INDIA	445.58	627.44	439.30	606.01	788.42	594.72	812.28	745.67	571.06

Availability of fertilizers

†1534. SHRI RAGHUNANDAN SHARMA: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

- (a) whether Government would approve the rack point as per demand;
- (b) if so, by when the decision is likely to be taken on this;
- (c) the arrangement made by Government in this regard because as per demand of the Madhya Pradesh adequate racks are not available for transportation of fertilisers;
- (d) whether Government is making arrangement to provide phosphorus fertilizers especially DAP as per month-wise demand of Madhya Pradesh;
- (e) whether proper arrangement has been made by Government for timely import of DAP; and
- (f) in addition to phosphorus fertilizers, adequate quantity of urea is not being supplied to the State under ECA, and whether ECA would be raised?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Decision to develop and notify a particular station as a rake point is taken on the basis of traffic potential, operational feasibility and availability of funds.

† Original notice of the question was received in Hindi.